|       | WEELKY STATEMNT FOR DESPATCH OF ORDER<br>EXCISE APPEAL BRANCH<br>CESTAT, NEW DELHI-110066<br>FROM 05.08.2019 To 09.08.2019 |                  |   | 1                                    |
|-------|--|------------------|---|--------------------------------------|
| -     |  |                  |   |                                      |
|       |  |                  |   |                                      |
|       |  |                  |   |                                      |
| S/NO. | APPEAL NO.   | ORDER NO.        | DATE OF<br>ORDER<br>RECIVED<br>FROM THE PS<br>TO HON'BLE<br>PRESIDENT/<br>VICE<br>PRESIDENT/<br>MEMBERS | DATE ON<br>WHICH ORDER<br>DESPATCHED |
|       |  | FINAL ORDER      |   |                                      |
| 1-7   | E/50468-72,51319,<br>51978/2018  | FO/53614-20/2018 | 05/08/2019  | 09/08/2019                           |
| 8     | E/54045/2019   | FO/50923/2019    | 01/08/2019  | 06/08/2019-                          |
| 9     | E/59857/2013   | FO/50950/2019    | 31/07/2019  | 06/08/2019                           |
| 10    | E/53203/2018   | FO/50951/2019    | 31/07/2019  | 06/08/2019                           |
| 11-12 | E/51023/2018,<br>E/54498/2015  | FO/50956-57/2019 | 01/08/2019  | 06/08/2019                           |
| 13    | E/52243/2018   | FO/50971/2019    | 02/08/2019  | 06/08/2019                           |
| 14    | E/50504/2019   | FO/50980/2019    | 05/08/2019  | 09/08/2019                           |
| 15    | E/50334/2019   | FO/50981/2019    | 05/08/2019  | 09/08/2019                           |
|       |  | MISC ORDER       |   |                                      |
| 1     | E/COD/50498/2019 in<br>E/51358/2019  | MO/50530/2019    | 01/08/2019  | 06/08/2019                           |
|       |  |                  |   | Deputy Registrar<br>Excise Branch-DB |

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.